

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

122. I.A. 4291/2023

I.A. 1248/2021

I.A. 1247/2021

I.A. 1185/2021

I.A. 351/2021

I.A. 350/2021

I.A. 1756/2020

I.A. 1389/2020

I.A. 1331/2020

In

C.P.(IB)-3504(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Ashapura Perfoclay Ltd

V/s.

Gajanan Oil Private Limited.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **21.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*---Rajeev---*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)